

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 60/7/HDB/2020 ✓
NAME OF THE COMPANY	Kasani Hotels & Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Syndicate Bank
NAME OF THE RESPONDENT(S)	Kasani Hotels & Resorts Pvt Ltd
UNDER SECTION	7 OF IBC ✓

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharjee	Adv.	2702228182	
(legal on behalf)			

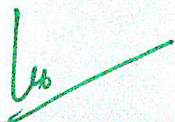
**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kailashnath P.S.S.	Advocate		
G. Bhupesh	Advocate		

**ORDER**

Counsel for the Petitioner present. Mr. Bhupesh, Advocate appeared for the Respondent and filed vakalat. At his request, time is enlarged for filing counter. Put up the matter on 18.03.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**